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TR.(N)APPLICATION NO.319/87.

DATE : 21~~5~~ FEBRUARY, 1990.

Writ Petition No.2308/1984 filed in the Bombay High Court, Nagpur Bench has been transferred to this Tribunal and it is numbered as Tr.(N) Application No. 319/87.

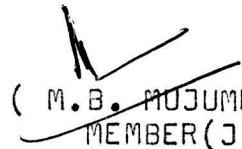
The matter appears to be at admission stage.
Written statement of the respondents are ~~not~~ on record.

Fix the matter for admission before the Tribunal on 6-6-1990.

Issue notices to both the parties accordingly.



(M.Y. PRIOLKAR)
MEMBER(A).



(M.B. MUJUMDAR)
MEMBER(J).